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Order No. 214 /2020 (Administrative)

As reported by C.M.O., Barabanki, Sri Abhishek Vishwakarma, a class IV employee of Barabanki Judgeship, working in computer Section has been found Positive with Covid-19. Previously a Class III employee, System Administrator in computer section, had been proceeding on E.L. since 30.06.2020 who was suffering from fever but he was subsequently found COVID-19 Positive on 11.07.2020

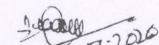
Therefore in compliance to the direction contained in Para No. 15 of Letter No. 1117/LXXXVII-CPC/e-Courts/Allahabad dated 03.06.2020, issued by the Hon'ble High Court, the courts at Barabanki Headquarter, are being closed for two days for ensuring complete sanitization of the court rooms and the premises i.e. today on dated 16.07.2020 and 17.07.2020 with immediate effect, so as prevent the risk of spread/transmission of COVID-19.

The District Magistrate and Chief Judicial Magistrate, Barabanki to ensure complete sanitization of the court rooms and premises and the Computer Section in particular, in the mean time, in accordance with the Protocol issued by the Govt. in respect of preventing the spread of COVID-19 and also the Outlying Court at Haidergarh.

It is made clear that the judicial work in the Outlying Court Haidergarh shall be conducted in accordance with guidelines issued by the Hon'ble High Court. The general dates for today on dated 16.07.2020 is fixed as 20.08.2020 and for 17.07.2020 is fixed 21.08.2020 for all the courts of District Courts, Barabanki Headquarter except the bail applications and the cases at final stage.

The remand work of prisoners detained under section 167 Cr.P.C shall be done as usual by Magistrates as per order of the Chief Judicial Magistrate, Barabanki. This order be uploaded on the website of District Court Barabanki, for information to general public.

Let information be sent to the Hon'ble High Court.


(Ram Achal Yadav)
District Judge,
Barabanki.
16.07.2020